

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
IB-2752/ND/2019
New IA/4915/2020

IN THE MATTER OF:

Chiraag Sharma

Vs.

E- Meditek Insurance Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Adarsh Rai for Operational Creditor

For the Respondent

:

ORDER

IA/4915/2020:-

Ld. Counsel for the applicant has put in appearance and by filing this application i.e. IA-4915/2020, the applicant prayed for early listing of Company Application (IB-2752/2019).

We have heard the Ld. Counsel for the applicant. The prayer is allowed. Registry is directed to list this matter on **03.12.2020**.

With this order, the present application i.e IA/4915/2020 stands disposed of.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)